

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/762/2024, IA (IBC)/760/2024, IA (IBC)/763/2024, IA (IBC)/761/2024, IA (IBC)/786/2024 in CP(IB) No.06/7/HDB/2019
NAME OF THE COMPANY	Speck Systems Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Ltd
NAME OF THE RESPONDENT(S)	Speck Systems Ltd
UNDER SECTION	7 of IBC

ORDER

**IA (IBC)/762/2024, IA (IBC)/760/2024, IA (IBC)/763/2024 and
IA (IBC)/761/2024**

Present: Ld. Counsel Ms. Tamanna Meghrajani for the Applicant.

As per the statement given by the Ld. Counsel for the Applicant, this application is dismissed as withdrawn.

IA (IBC)/786/2024

Present: Mr. K. Vasta Kumar, Liquidator.

This is an application filed by the Liquidator to take on record the Assets Memorandum Report. The Assets Memorandum Report is taken on record. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)